NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 71/NCLT/AHM/2017 With CA(CAA) No. 31/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

Name of the Company:

Sachin Health Care Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

ADV.

1. MR. NAVIN PAHWA ADVOLATES

You

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. None present for Statutory Authorities (Regional Director, Registrar of Companies).

No reply filed by the Petitioner.

No representation received from public.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of August, 2017.